

**Central Administrative Tribunal  
Madras Bench**

**OA 310/00279/2016**

**Dated Thursday the 14<sup>th</sup> day of November Two Thousand Nineteen**

**P R E S E N T**

**Hon'ble Shri. P. Madhavan, Member (J)  
&  
Hon'ble Shri. T. Jacob, Member (A)**

G. Mohan  
No. 5/73-2, Butt Lane  
Butt Road  
St. Thomas Mount  
Chennai 600 016.

... Applicant

By Advocate **M/s. S. Retnaswamy**

**Vs.**

1. The Union of India represented by  
The Secretary to Government of India  
Ministry of Skill Development and Entrepreneurship  
2<sup>nd</sup> Floor, Annexe Building  
Shivaji Stadium  
Shaheed Bhagat Singh Marg  
Connaught Place, New Delhi – 1.

2. The Union of India represented by  
The Secretary to Government of India  
Ministry of Labour & Employment (DGE&T)  
Shram Shakthi Bhavan  
New Delhi – 1.

3. The Deputy Director (R)  
Ministry of Labour and Employment (DGE&T)  
Vocational Rehabilitation Centre for Handicapped

No. A-417, 1<sup>st</sup> 'B' Main, 1<sup>st</sup> Cross  
Peeniya Ist Stage  
Behind Peniya Police Station  
Bangalore – 560 058.

4. The Director

National Instructional Media Institute  
Directorate General of Training  
Ministry of Skill Development & Entrepreneurship  
Post Box No. 3142  
CTI Campus, Guindy Industrial Estate  
Guindy, Chennai – 600 032.

... Respondents

By Advocate **Ms. Shakila Anand**

**ORAL ORDER**

Pronounced by Hon'ble Mr. P. Madhavan, Member(J)

When the matter is taken up today, learned counsel for the applicant seeks permission to withdraw the OA. He has made an endorsement in the file to this effect.

2. In view of the above, the OA is dismissed as withdrawn.

(T. Jacob)  
Member(A)  
AS

14.11.2019

(P. Madhavan)  
Member (J)